

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP259/ 16	TP109/17	Hearing	433 (e)	Patil Electric Works Pvt.Ltd., Vs Kirloskar Electric Co., Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

Ramareddy

Petitioner

Isdy

9901101333

Devaraj

9742780370

Respondent

Dr

Counsel for petitioner is present. Shri Devaraj, Advocate, filed vakalat for Respondents.

For objections, if any, and for compliance of the Rules framed under the I&B code, by the
counsel for the petitioner, posted to 10.04.2017.

MEMBER (J)

MEMBER (T)